

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT**

**NOTIFICATION**

Dated Shillong, the 13<sup>th</sup> June, 2019.

No. LR (A) 272/78/Pt.III/285 - The Governor of Meghalaya is pleased to appoint the following Advocates as Government Advocates in the High Court of Meghalaya with immediate effect and until further order: -

1. Shri Arkynshngain H. Kharwanlang
2. Miss Sdang I. Daka Laloo
3. Miss Rosy Colney
4. Shri Sujit Dey

*Sannal*  
(S.K. Sangma),  
Under Secretary to the Govt. of Meghalaya,  
Law Department.

Memo No. LR (A) 272/78/Pt.III/285-A,

Dated Shillong, the 13<sup>th</sup> June, 2019.

**Copy forwarded to:-**

- ✓ 1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong- 793001
2. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong- 793001.
3. The Sr. Govt. Advocates, Meghalaya, High Court of Meghalaya, Shillong.
4. The Accountant General, Meghalaya etc., Shillong. The above Senior Government Advocates shall be entitled to fees as laid down in O.M. No. LR (B) 13/2002/Pt./165 dt. 30.10.2018.
5. The Treasury Officer, Shillong North/ South Treasury.
6. The Secretary, High Court Bar Association, Shillong.
7. Law (B) Department, Shillong.

By order etc...

*Sannal*  
Under Secretary to the Govt. of Meghalaya,  
Law Department.